

Declaration of Assets and Liabilities

Year 2021-2022

I, SUNIL KUMAR I, Son of BHUPENDRA NARAYAN YADAV, aged 51 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Bindu bharati	Dependant-1 Name Abhay kumar	Dependant-2 Name Anuj kumar	Dependant-3 Etc. Name
(i)	Cash	30000/-	5000	5000	4000	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	63418/- DEPOSIT SAVING SBI B.V.M, PATNA	7500/- DEPOSIT SAVING, CANARA BANK	10000/- POST OFFICE	500/- POST OFFICE	NIL.
(iii)	Bonds, Debentures and Shares in companies	1000/-	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC OF 100000/- PREMIUM (12130) PER ANNUM LIC OF 100000/- PREMIUM (10850) PER ANNUM POSTAL SAVINGS (12000) PER ANNUM	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	NIL.	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	10 gms. GOLD OF 50000/-	120 gms. GOLD OF 600000/-	15 gms. GOLD OF 75000/-	15 gms. GOLD OF 75000/-	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 KATHHA 8 DHUR OF 21 LAC	NIL.	NIL.	NIL.	NIL.

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(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

- (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-
[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 03.02.2022
(a)	(i) Loans from Banks	SBI B.V.M, PATNA LOAN AMOUNT RS 6,00,000/-	RS 1,93,041/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2021-2022 RS 48949=00 PAN No.- BZQPK4880A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

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C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Sunil Kumar

Name of Employee: SUNIL KUMAR 1

Place: PATNA

Designation: ASSISTANT

Date: ..03 /02/2022

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.